

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex (BDA)
Indiranagar
Bangalore - 560 038

Dated :

12 SEP 1988

APPLICATION NO. 594

/88(F)

W.P. NO. _____

Applicant(s)

Shri S.M. Krishan Rao

To

1. Shri S.M. Krishna Rao
Group 'D'
Chickpet Post Office
Bangalore - 560 053

2. Shri P.A. Kulkarni
Advocate
No. 48, 57th 'A' Cross
IV Block, Rajajinagar
Bangalore - 560 010

3. The Post Master General
Karnataka Circle
Bangalore - 560 001

4. The Director of Postal Services (SK)
Office of the Post Master General
Bangalore - 560 001

Respondent(s)

The Post Master General, Karnataka,
Bangalore & 3 Ors

5. The Senior Superintendent of Post Offices
Bangalore South Division
Bangalore - 560 041

6. The Officer-in-Charge
Chickpet Post Office
Bangalore - 560 053

7. Shri M.S. Padmarajaiah
Central Govt. Stng Counsel
High Court Building
Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/REPLY/INTERIM ORDER
passed by this Tribunal in the above said application(s) on 6-9-88.

*Given
M. N. W.
13-9-88*

O/C

Encl : As above

RE. Venkatesh
DEPUTY REGISTRAR
(JUDICIAL)

**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

S.M. Krishna Rao

V/s The PMG, Karnataka
Circle, Bangalore & 3 Ds
Order Sheet (contd)

594/88 (F)

P.A. Kulkarni

M.S. Padmarajaiah

| Date | Office Notes | Orders of Tribunal |
|----------|--------------|--|
| 6.9.1988 | | <p><u>KSPVC/LHARM</u></p> <p style="text-align: center;"><u>ORDER</u></p> <p>Applicant by Shri P.A. Kulkarni. Respondents by Shri M.S. Padmarajaiah.</p> <p>Shri Kulkarni, in our opinion, very fairly and rightly preys for permission to withdraw this application. Permission sought for is granted. Application is dismissed as withdrawn. No costs.</p> |



Sd/-

(K.S.PUTTASWAMY) (L.H.A. REGO) 6.9.1988
Vice Chairman Member (A)
6.9.1988

Sd/-

6.9.1988

TRUE COPY

R. Venkateshwaran
DEPUTY REGISTRAR (JDL)
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE